

**DIVISION BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No.31/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> September, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>VISHAL SHARMA &amp; ANR. V/S ROC, KANPUR</b>
<b>UNDER SECTION</b>	<b>252 OF COMPANIES ACT, 2013</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Rohit Batham, PCS

: *For the Appellant*

NONE

: *For the Respondents*

**ORDER**

Ld. Authorized Representative for the Appellant present through VC.

There is no representation by the Govt. Counsel appearing on behalf of the RoC in view of the fact that the NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 18<sup>th</sup> September, 2023.

*-Sd-*

**(Ashish Verma)  
Member (Technical)**

*-Sd-*

**(Praveen Gupta)  
Member (Judicial)**

**14<sup>th</sup> September, 2023**

*Kavya Prakash Srivastava  
(Stenographer)*